

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 70 OF 2014

Dated: 16th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Vivek Mathur
Mr. Atul Shanker Mathur

Counsel for the Respondent (s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Paramhans

ORDER

As agreed by learned counsel for the parties, list the matter
on **26.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**